

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2411
ANSWERED ON:03.12.2009
BAN ON EXIT POLLS
Rajaram Shri Wakchaure Bhausahab

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government make any law to impose ban on the exit polls during elections;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a): Yes, Madam.

(b): A Bill, namely, the Representation of the People (Second Amendment) Bill, 2008 has been passed by the Rajya Sabha on the 25th November, 2009 inter alia includes the provisions relating to restriction on publication and dissemination of results of exit polls.

(c): Does not arise.